निकाला करती थीं । युद्ध के समय प्रकाशनों पर लगाए गए प्रतिबन्ध के कारण वैज्ञानिक प्रकाशनों सम्बन्धी छपाई का काफी काम जमा हो गया था और उनके प्रकाशन का कार्य विभिन्न प्रकाशनों के लिए निश्चित प्राथमिकता के आधार पर हाथ में लिया गया था । अतः समीक्षा का प्रकाशन कुछ समय के लिए रुक गया था ।

खनिज संरक्षण और विकास नियम १९५५ के प्रचालन (promulgation) के पश्चात्, भारतीय भूवैज्ञानिक सर्वेक्षण संस्था ने इस का प्रकाशन बन्द कर दिया है और भारतीय खान ब्यूरो वार्षिक रूप से, १९५५ से १९५८ तक "भारत में खनिज उत्पादन" और १९५९ से आगे "भारतीय खनिज वार्षिक पुस्तक" का प्रकाशन कर रहा है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND HEAVY ENGINEERING (SHRI P. C. SETHI): The issue was released in 1962. Prior to 1955, the Geological Survey of India was bringing out Reviews on the Mineral Production of India. During the war due to ban on publications, printing work relating to a large number of scientific publications had accumulated and was taken in hand for clearance, according to the priorities assigned to the various publications. Thus, the publication of the Review was held up for some time.

After the promulgation of the Mineral Conservation and Development Rules, 1955, the Geological Survey of India has discontinued the publication and the Indian Bureau of Mines has been publishing annually "The Mineral Production in India" from 1955 to 1958 and "The Indian Mineral Year Book" from 1959 onwards.]

बुनियादी स्कूलों का खोला जाना

३७. **श्री भगवत नारायण भार्गव:** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि तृतीय पंचवर्षीय योजना की अवधि में प्रत्येक राज्य में अब तक कितने कितने बुनियादी स्कूल खोले गये हैं ?

†[OPENING OF BASIC SCHOOLS

37. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state the number of basic schools opened so far in each State during the Third Five Year Plan period?]

शिक्षा मंत्रालय में उपमंत्री (श्रीमती सुन्दरम रामचन्द्रन): विवरण संलग्न है ।

विवरण

नवीनतम आंकड़े १९६१-६२ के लिए उपलब्ध है जो नीचे दिए गए हैं :—

राज्य	खोले गये बुनियादी स्कूलों की संख्या	
	अवर बुनियादी	प्रवर बुनियादी
आंध्र प्रदेश	१७०	१
असम .	७	२
बिहार .	६७	२७
गुजरात .	-१५	२२४
जम्मू और काश्मीर .	कोई नहीं	७८६
केरल .	२	कोई नहीं
मध्य प्रदेश .	-३८७	१५
मद्रास .	११५	२६८
महाराष्ट्र .	३१७	२२५
मैसूर .	२७	१३०
उड़ीसा .	कोई नहीं	कोई नहीं
पंजाब .	६७१	१
राजस्थान .	-५८	२
उत्तर प्रदेश .	६३४९	२३६
प० बंगाल .	१०६	-६७
नागालैण्ड .	कोई नहीं	कोई नहीं

†[ ] English translation.

विशेष टिप्पणी—घटे हुए आंकड़ों का अर्थ संख्या में कमी है, जो अन्य कारणों के साथ-साथ, अवर स्कूलों से प्रवर स्कूलों में तथा प्रवर स्कूलों से हाई अथवा हायर सेकण्डरी स्कूलों में बदलने के कारण है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRIMATI SOUNDARAM RAMACHANDRAN): A statement is attached.

STATEMENT

The latest data available is for 1961-62 and is given below:

States	No. of Basic Schools Opened	
	Junior Basic	Senior Basic
Andhra Pradesh	170	1
Assam	7	2
Bihar	97	27
Gujerat	—15	224
Jammu and Kashmir	Nil	789
Kerala	2	Nil
Madhya Pradesh	—387	15
Madras	115	268
Maharashtra	317	225
Mysore	27	130
Orissa	Nil	Nil
Punjab	671	1
Rajasthan	—58	2
Uttar Pradesh	6349	236
West Bengal	106	—67
Nagaland	Nil	Nil

N.B.—The minus figures represent reduction in number and are, besides other reasons, due to the upgrading of the schools from junior basic to the senior basic and from senior to high or higher secondary schools.]

SOVIET CIRCUS IN INDIA

38. SHRI BABUBHAI M. CHINAI: Will the Minister of EDUCATION be pleased to state:

(a) whether the Soviet Circus display in India was organised under the auspices of the Ministry of Education; and

(b) if so, what have been the proceeds realised by the sale of tickets and how these are proposed to be utilized?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) The final accounts have not so far been received from the State Governments who made the arrangements on our behalf. All the proceeds after deducting expenses will go to the Consolidated Fund of India.

SANTHANAM COMMITTEE'S RECOMMENDATIONS

39. SHRI M. P. BHARGAVA:
SHRI A. M. TARIQ:
SHRI DAHYABHAI V. PATEL:
SHRI SITARAM JAIPURIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken any final decision on the recommendations made by the Santhanam Committee in their report on Prevention of Corruption;

(b) if so, what action is being taken to implement the recommendations; and

(c) whether the Committee's report is also being sent to the State Governments for ascertaining their views on such of the recommendations as would require their consideration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) The report has been circulated to the Ministries and their comments have been called for in respect of the recommendations pertaining to them. Some replies have been received and others are expected in a few days. The Ministries have also been advised to implement straightaway such of the recommendations as are relatively simple. Some of the recommendations

†[ ] English translation.